

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated: 15th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s): Mr. Anna Malhotra for R-1

Mr. Jafar Alam
Mr. Deep Rao for R-2

ORDER

As agreed by learned counsel appearing for both the parties, list the matter in **Regular Bench on 08.05.2019.**

(S.D.Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member